- (b) if so by what percentage alcoholism and drug addiction has risen in the urban and rural areas, within the last three years (till date) particularly among the youth; and
- (c) what according to the review, if any, made by Government are the deficiencies in the various measures taken so far and in the role of the various social organisations in checking the growing alcoholism and drug addiction and what steps are being contemplated by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI-MATI SUMATI ORAON): (a) Yes, Sir.

- (b) Although studies conducted on a small sample of students in selected cities do not indicate a rise in alcoholism and drug addiction, the large a nount of seizures as also the spread of this menace to all sections of society indicates that the problem requires to be dealt with very seriously.
- (c) A statement is laid on the Table of the House

Statement

An Empowered Committee on Drug Abuse has been established in January 1987 with Secretary (Welfare) as Chairman and representative of other concerned departments Ministry of Finance, Ministry of Health and Family Welfare, Ministry of Home Affairs, Ministry of Infor-& Broadcasting, Department of Education, Department of Youth Affairs and Sports to review monitor the drug abuse situation from time to time in respect of the Union Territory of Delhi and to take effective measures to eradicate drug addiction and drug abuse. The Central Committee on Prohibition Drug Abuse has been constituted as an advisory body under the chairmanship of the Welfare Minister.

The Committee includes representatives from different parts of the country and voluntary organisations active in these spheres.

assistance has been 2. Financial given to voluntary organisations for establishment of 25 counselling and guidance centres, 5 de-addiction centres and for holding 70 de-addiction camps for drug dependent persons. Financial assistance has also extended to voluntary organisations for undertaking awareness building programmes to promote the cause of prohibition. In the last two years, 50 training courses for governmental and non-governmental functionaries were organised by the National Institute of Social Defence licity measures through voluntary organisations as well as through official media are also being taken up on regular basis.

Drug addicts in tribal areas

1738. SHRI KRISHNA KUMAR BIRLA: Will the Minister of WEL-FARE be pleased to state:

- (a) whether Government have recently made any study about the tribal areas in the country which are affected by drug menace; and
- (b) if so, what is the outcome thereof and the measures taken/proposed to be taken by Government to check the spread of drug addiction in the tribal areas?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI-MATI SUMATI OFAON): (a) and (b) So far the problem had been surveyed in certain categories of individuals in selected cities and towns. However, State Governments were requested to assess the situation in their respective States and assistance has been offered for conducting surveys and carrying out awareness building and motivation programme also for providing de-addiction and counselling facilities wherever necessary through voluntary organisations. These steps would include also the tribal areas

Allotment of land for religious purposes by the DDA

1739. SHRI ASHWANI KUMAR: Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

- (a) what are the details of the requests for allotment of land for religious purposes, pending with the Delhi Development Authority as on the 31st January, 1988;
- (b) what i_S the date of original request and the date of formal application, in each case; and
- (c) what is the number of similar requests, religion-wise, granted during the last three years and the current year?

THE MINISTER OF STATE IN THE MIN STRY OF URBAN DEVE-LOPMENT (SHRI DALBIR SINGH):
(a) and (b) The requisite information is given in the enclosed statement. [See Appendix CXLV, Annexure No. 70]

(c) Land was allotted by the DDA in 65 cases as under:—

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	1. Temple .					1
	2. Church					7
	3. Gurudwara					9
	4. Mosque					7
	5. Satsang Bhaw	an				7
	6. Other Religious purposes .					12
	7. Dharmsala					4
	Total		•	•		65

Nationalisation of the sugar industry

1740. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether it is a fact that an official report had recently been submitted to the Prime Minister for the nationalisation of sugar industry; and
- (b) if so, what are the details thereof and the Prime Minister's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA):
(a) No. Sir.

(b) Does not arise.

TV relay centre at Guntur

1741. SHEI R. SAMBASIVA RAO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that Guntur district of Andhra Pradesh is not at present covered by the Vijayawada TV relay centre; and
- (b) if so, whether Government propose to set up a new TV relay centre at Guntur?

THE MINISTER OF PARLIA-MENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): (a) and (b) A large part of Guntur district of Andhra Pradesh (including Guntur town) is covered by the High power TV transmitter at Vijayawada. There is, therefore, no proposal to set up a new TV transmitter at Guntur for the present.

Social security scheme for rural and unorganised workers

1742. SHRI DINKARRAO GOVIND. RAO PATIL: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to introduce a new social security